| Annexure - 7 | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: K-Mark Bizsol Private Limited | | | | | | | | Date of commencement of CIRP : 15.02.2021 | | | | | | | | List of creditors as on : 15.03.2021 | |
| List of operational creditors (Government Dues) | | | | | | | | | | | | | | | | | |
| (Amount in Rs. ) | | | | | | | | | | | | | | | | | |
| Sr. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amt. of claim admitted | Nature of claim | Amount covered by Security interest | Amount covered by Guarantee | Whether Related Party | % of voting share in coC | | | | | | |
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